GOVERNMENT OF INDIA MINISTRY OFPOWER RAJYA SABHA QUESTION NO06.12.2010 ANSWERED ON

NTPC S FORAY INTO ELECTRICITY DISTRIBUTION.

2911 Shri A. Elavarasan

Will the Minister of COALPOWER be pleased to state :-

- (a) whether NTPC has decided to enter into electricity distribution business;
- (b) if so, the details thereof;
- (c) whether it is a fact that most of the State Electricity Boards face problems in proper distribution and revenue collection and NTPC is trying to adopt some of them; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI BHARATSINH SOLANKI)

- (a) & (b) :NTPC has formed a wholly owned subsidiary incorporated as NTPC Electric Supply Company Ltd. (NESCL) on 21.08.2002 with the objective of:
- (i)acquiring, establishing and operating Electricity Distribution Network for creating some state-of-the-art business models as islands of excellence, which can be replicated elsewhere by other business entities for sectoral development;
- (ii)undertaking consultancy and other assignments in the area of Electricity Distribution.
- (c) & (d) :Distribution of electricity and collection of revenue through sale of electricity fall under the purview of State Governments. NTPC does not propose to adopt any State Power Utility.